

Report of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice

DR. E.M. SUDARSANANATCHIAPPAN (Tamil Nadu): Sir, I present the Twenty-fourth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Working of Central Bureau of Investigation (CBI).

MATTERS RAISED WITH PERMISSION

Demand for retaining the name of Shri N.T. Ramarao to the New International Airport at Shamshabad, Hyderabad

SHRI RAVULA CHANDRA SEKAR REDDY (Andhra Pradesh): Sir, I thank you for permitting me to raise an issue pertaining to the Telugu pride and self respect. The Government of India has decided to inaugurate a new airport at Shamshabad on 14th March, by closing down the old airport at Begumpet in Hyderabad. The old airport was named after Shri Rajiv Gandhi and Shri N.T. Ramarao. Sir, according to the invitation received by me, now the new airpc. , shows the name of only Shri Rajiv Gandhi and they have deleted the name of Shri N.T. Ramarao. We take this as a serious issue and dropping the name of Shri N.T. Ramarao definitely has hurt the feelings of all Telugu-speaking people. It is our pride to have the name of Shri N.T. Ramarao. Now, while closing down the Begumpet Airport and going to the Shamshabad Airport, we would like to know, why you have dropped the name of Shri N.T. Ramarao, retaining the name of only Shri Rajiv Gandhi. The Government of India has to answer this question. It is causing a lot of problems and it is a heart burn for all the Telugu-speaking people.

I am coming to the other aspect now. The infrastructure in the new airport and approach roads to the new airport are also insufficient. The closing down of the old airport is going to create problems for all passengers. What is the reason and rationale in closing down the old airport? The Government of India should explain this. The matter is most urgent and we expected that the hon. Prime Minister would inaugurate the airport. Surprisingly, an MP from Uttar Pradesh is inaugurating it. What is the protocol? You are destroying the system.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): That is not the subject. I know the subject. You can only speak on the subject. Nothing else.

SHRI RAVULA CHANDRA SEKAR REDDY: The Congress party's observers' name is incorporated in this.....

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): No, that is not mentioned in the subject. No, that will not go on record. That will not go on record. What is on the subject, that only can be said.

SHRI RAVULA CHANDRA SEKAR REDDY: *Sir, I take strong objection to it.

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Yes, you can object to it. (*Interruptions*)

SHRI RAVULA CHANDRA SEKAR REDDY: Sir, the Government is creating a very bad precedent. ...(*Interruptions*)... We are not going to tolerate it.

***Not recorded.**